

IN THE HIGH COURT OF JHARKHAND, RANCHI
OFFICE ORDER

No. 143/R.G.

Dated 08.08.2020

In view of gravity of the proliferation of Novel Corona Virus (COVID-19) in whole of the country, the Hon'ble Jharkhand High Court deems it fit and necessary to come up with following direction:

1. All the new fresh filing of cases of all the natures shall be **e-filed only** through email at jhcfreshfiling@gmail.com till further order.
2. All the subsidiary filing of cases of all the natures shall be **e-filed only** through email at jhcaofiling@gmail.com till further order.
3. Oath Commissioner shall be available at the Gate No.3 of the High Court with all standard precautionary measures of Covid Protocol between 11:30 A.M. to 01:30 P.M. on all working days for the purpose of swearing affidavit.
4. The Advocates and Parties shall keep the hard copy of the fresh files and the respective affidavits with them and shall submit the same as and when required by the Court. Only Soft copy of affidavit files shall be filed through above e-mail for hearing by the appropriate Bench.
5. The learned counsel/parties in person are requested not to file those cases again through e-mail which they have already filed on or before 07.08.2020 to avoid duplicacy of filing.

By Order,
Sd/-

(Registrar General)